

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT. OF INDIA**

Telephone No.24608711  
Fax No.24651505

Upbhokta Nyay Bhawan  
'F' Block, GPO Complex, INA  
New Delhi – 110023

No.A-2/Listing/NCDRC/2021

8<sup>th</sup> November, 2021

**NOTICE**

It is notified for information of all the concerned that Bench No.1 of the National Commission will not function on 15<sup>th</sup> November, 2021.

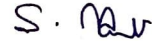
2. The cases which have been scheduled by the Bench No.1 for hearing by giving date of 15<sup>th</sup> November, 2021, shall be listed before Bench No.5 on 15<sup>th</sup> November, 2021, consisting of the following Hon'ble Members:

**Hon'ble Dr.S.M.Kantakar, Presiding Member  
Hon'ble Mr.Binoy Kumar, Member**

3. In the remaining cases, dates shall be given by the Court Master of Bench No.1, by distributing the cases equally, from 16<sup>th</sup> November, 2021 to 18<sup>th</sup> November, 2021, to be listed before Bench No.1.

4. This issues with the approval of the Hon'ble President, National Commission.

By Order



(S. Hanumantha Rao)  
Joint Registrar

Copy to:

1. Sr. PPS to the Hon'ble President.
2. PS to Hon'ble Dr.S.M.Kantakar, Member- for placing the notice before the Hon'ble Member
3. PS to Hon'ble Mr.Binoy Kumar, Member- for placing the notice before the Hon'ble Member
4. PS to Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
5. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSD(RP)
6. Court Masters (Non-shorthand)
7. Notice Board
8. SO (IT) – with a request to upload this Notice on the website of NCDRC.